NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

48

C.P No. 851/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Ato (I) Ltd.

V/s.

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

18 Priyanka Snetty Admocate
Plan Adwaya for Corporat

Again Debitor

18 Pana Advisor Opended

Con almo

ORDER CP No.851/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter tomorrow on 12.7.2017.

- Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)